

106

Declaration of Assets and Liabilities**Year: 2023-24**

I, Akanksha Shree , son/daughter of Ajay Kumar, aged 26 years, belonging to Bihar

Legislative Assembly service presently working as Assistant Section Officer, Bihar

Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
		Akanksha Shree		NA	NA	NA
(i)	Cash	Rs.20000/- (Apprx)				-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI(savings A/c) - Rs.20,000 (Apprx) SBI(Fixed deposit) - Rs.1 lakhs (Recurring deposit)- Rs1,60,000/- (Apprx)			-	-
(iii)	Bonds, Debentures and Shares in companies	Shares: Rs.6,000/-		-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC : Rs.5,49,000/-		-	-	-
(v)	Motor Vehicles (details of make, etc.)	1.Two wheeler- - Rs.1,10,000/-		-	-	-
(vi)	Jewellery (give details of weight and value)	Diamond+Gold : Rs.3,00,000/- (Approx)		-	-	-
(vii)	Other assets, such as values of claims / interests	TV,Fridge,mobile etc (value not assessed)		-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

13/2/24

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 30.01.2024
(a)	(i) Loans from Banks	-	-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-

Shantila
Shree
11/2/24

	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Filled tax return for F.Y-2022-2023 PAN- GCDPS3398G	40,000/-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF/CPF/**PRAN No.**

:-

110124056371

Gender

:-

F (M/F)

Date of Birth

:-

2 3 0 2 1 9 9 7

(DD/MM/YY)

Class/Group

:-

B (A/B/C)

Cadre

:-

BIHAR VIDHAN SABHA

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District

:-

PATNA

2/10/2023
13-2-23

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature आकांक्षा श्री 13.2.2024

Name of Employee: AKANKSHA SHREE

Place: Patna.....

Designation : Assistant Section Officer

Date: 13.2.2024

Department : Bihar Legislative Assembly

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

21